

1	2	3	4	5	6	7	8
3	OTA 06.00.03	02.00	01.00	01.50	0.00	03.00	0.00
4	Medical Treatment 06.00.06	30.00	13.00	15.00	10.00	30.00	10.00
5	DTE 06.00.11	75.00	42.00	120.00	112.00	225.00	175.00
6	FTE 06.00.12	10.00	0.00	0.00	0.00	10.00	04.00
7	OE 06.00.13	125.00	119.00	185.00	175.00	225.00	216.00
8	RRT 06.00.14	20.00	05.00	20.00	07.00	25.00	12.00
9	Publication 06.11.06	10.00	06.00	30.50	02.00	38.00	35.00
10	OAE 06.00.20	06.00	0.00	06.00	01.00	15.00	15.00
11	Advertising & Publicity 06.00.26	0.00	0.00	0.00	0.00	02.00	01.00
12	Minor Works 06.00.27	0.00	0.00	0.00	0.00	0.00	0.00
13	Professional Service 06.00.28	20.00	07.00	20.00	18.00	30.00	30.00
14	Other Charges 06.00.50	0.00	05.00	0.00	0.00	10.00	02.00
TOTAL		904.00	916.00	1204.00	1000.00	1621.00	1235.00

Vocational training centres for tribals

2208. SHRI RAJMANI PATEL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of operational vocational training centres with placement facilities for tribals in the country along with the number of such centres likely to be set up, State-wise;

(b) whether the National Scheduled Tribes Finance and Development Corporation (NSTFDC) provides micro-finance grants/loans to the students of these centres for self-employment and if so, the details thereof; and

(c) the number of boys and girls of vulnerable tribal groups involved in each vocational training centres, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (c) Proposals for construction of vocational training centres received from State Governments are supported by the Ministry of Tribal Affairs through Grants under Article 275(1) of the Constitution and under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS). These centres are managed by concerned State Governments only. State-wise location of Vocational Training Centres (VTCs) run by various State Governments that have been funded by the Ministry of Tribal Affairs under the erstwhile scheme of "Vocational Training in Tribal Areas" for imparting skill/training to tribal youths are given in the Statement (*See* below). Operational details like placement facilities are maintained by the respective State Governments.

(b) National Scheduled Tribes Finance Development Corporation provides financial assistance in the form of loan through State Channelising Agencies. Financial assistance is extended to eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies. The main schemes of NSTFDC are as under:

- **Term Loan scheme:** NSTFDC provides Term Loan for any income generation scheme costing up to ₹ 50.00 lakhs per unit. The financial assistance is extended up to 90% of the cost of the scheme and the balance is met by way of subsidy/ promoter's contribution/ margin money. The interest rate chargeable is 6% p.a. for loan up to ₹ 5 lakhs, 8% p.a. for loan ranging between ₹ 5 Lakhs to 10% p.a. for loan exceeding ₹10 lakhs on the entire amount of loan.
- **Micro CREDIT Scheme for Self Help Groups:** The Corporation provides loans up to Rs 50,000 per member and ₹ 5 Lakhs per Self Help Group (SHG). The interest rate chargeable is 6% p.a.
- **Adivasi Mahila Sashaktikaran Yojana (AMSY):** Under this scheme, Scheduled Tribes women can undertake any income generation activity. Loan upto 90% for scheme costing up to ₹ 2 Lakh is provided at 4% p.a. rate of interest.
- **Adivasi Shiksha Rinn Yojana (ASRY):** Under this scheme, financial assistance up to ₹ 10.00 lakh at concessional rate of interest of 6% per annum is

provided to ST students for pursuing professional/ technical education, including Ph.D. in India. Ministry of Human Resources Development, Govt. of India provides interest subsidy for this scheme, whereby, no interest is payable by a student during the course period and one year or six month after getting the job, as the case may be.

Statement

State-wise location of VTCs funded by the Ministry of Tribal Affairs

1. Assam

Sl. No.	Location	District
1	2	3
1.	Khasiabari High School,	Kokrajhar
2.	Gurnow High School,	Rangia
3.	Baganpara High School,	Nalbari
4.	Kapahera High School,	Morigaon
5.	Parulabal Goswami Bamuni Borbari H.S.	Nagaon
6.	Dimajakhili H.S.	Golpara
7.	Sri Lohit High School,	Majuli
8.	Rupnath Brahma High School	Dhemaji
9.	Bihpuria Collegiate High School,	Lakhimpur
10.	Gohpur Boro High School.	Gohpur
11.	District Computer Centre,	Kokrajhar

2. Chhattisgarh

Sl. No.	Location	District
1	2	3
1	TCPC Kanker	Kanker
2	TCPC Narayanpur	Baster
3	TCPC Dantewada	Dantewada

1	2	3
4	TCPC Nagri	Dhamtari
5	Kosa Centre Jagdalpur	Baster
6	Saw Mill Jagdalpur	Baster
7	UVS Kondagaon	Baster
8	UVS Durg (Industrial Area)	Durg
9	UVS Ratanpur	Bilaspur
10	UVS Kunkuri	Jashpurnagar
11	Jashpur	Jashpurnagar

3. Gujarat

Sl. No.	Location	District
1	2	3
1	Male VTC, Danta	Banskantha
2	Male VTC, Bhiloda	Sabarkantha
3	Male VTC, Dahod	Dahod
4	Male VTC, Chhotaudepur	Chhotaudepur
5	Male VTC, Rajpipla	Narmada
6	Male VTC, Mandvi	Surat
7	Male VTC, Songadh	Surat
8	Male VTC, Vansada	Navsari
9	Male VTC, Kaparda	Valsad
10	Male VTC, Dangahwa	Dang
11	Female VTC, Chhotaudepur	Chhotaudepur
12	Female VTC, Dahod	Dahod
13	Female VTC, Andhroka	Sabarkantha

4. Madhya Pradesh

Sl. No.	Name of VTC	Distt.
1	2	3
1.	Adarsh High School, Badwani	Badwani
2.	Adarsh High School, Sailan	Ratlam
3.	Adarsh High School, Mandla	Mandla
4.	Adarsh High School, Churhat	Sidhi
5.	ITI, Baihar	Balaghat
6.	ITI, Dhamnod	Dhar
7.	ITI, Pithampur	Dhar
8.	TCPC, Badwani	Badwani
9.	TCPC, Jhabua	Jhabua
10.	TCPC, Mandla	Mandla

5. Mizoram

Sl. No.	Location
1	VTC Lunglei
2	VTC Serchhip
3	VTC Kolasib
4	VTC Saiha
5	VTC Champhai

Financial irregularities in NGOs

2209. DR. SANTANU SEN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has received complaints of financial irregularities against several Non-Governmental Organisations (NGOs) regarding grants provided for tribal students for education in the entire country;